

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF **DECCAN TRADCOM PRIVATE LIMITED**

Sl.No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Deccan Tradcom Private Limited
2.	Date of incorporation of corporate debtor	29/04/2011
3.	Authority under which corporate debtor is incorporated/registered	Registrar of Companies, Kolkata
4.	Corporate Identity No. / Limited Liability Identification No.ofcorporate debtor	U74999WB2011PTC162128
5.	Address of the registered office and principal office (if any) of corporate debtor	P-245 C.I.T. Road Scheme-VIM Kolkata WB 700054 IN
6.	Date of closure of Insolvency Resolution Process	15/10/2024
7.	Liquidation commencement date of corporate debtor	16/10/2024 (Order Received on 18.10.2024)
8.	Name and registration number of the insolvency professionalactingas liquidator	Sarika Jain IBBI/IPA-001/IP-P-02666/2022-2023/14071
9.	Address and e-mail of the liquidator, as registered with the Board	A5/2, Kalindi Housing Estate, Ground Floor, Near Kalindi Taxi Stand, North Twenty Four Parganas, West Bengal, 700089 Email id: jsarika2750@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	AAA Insolvency Professionals LLP, 15B, Ballygunge Circular Road, Mousumi Apartments, Ground Floor, Kolkata- 700019 Email id: deccantradcom.ibe@gmail.com
11.	Last date for submission of claims	15/11/2024

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of the **Deccan Tradcom Private Limited** on **16/10/2024**. However, the Order was received by the Liquidator on 18/10/2024.

The stakeholders of **Deccan Tradcom Private Limited** are hereby called upon to submit their claims with proof on or before **15/11/2024**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



IBBI/IPA-001/IP-P-02666/2022-2023/14071

AFA: AA1/14071/02/300625/107122 valid till 30/06/2025

Date and place: 21/10/2024

Kolkata